

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 170 OF 2018 &**  
**IA NO. 469 OF 2018**

**Dated: 24<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Bhagyodaya Motors Private Ltd. .... Appellant(s)**  
**Versus**  
**Gulbarga Electricity Supply Company Limited & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh Madiyal  
Mr. Sudhanshu Prakash

Counsel for the Respondent(s) : -

**ORDER**

List the matter on **04.12.2018**, as requested by the learned counsel appearing for the Appellant.

**(S. D. Dubey)**  
**Technical Member**  
*PR/PK*

**(Justice N. K. Patil)**  
**Judicial Member**